

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 232**

**TO BE ANSWERED ON March 17, 2022**

**AFFORDABLE RENTAL HOUSING COMPLEXES FOR URBAN MIGRANTS**

**NO. 232. DR. SANJEEV KUMAR SINGARI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of total funds sanctioned for development of Affordable Rental Housing Complexes (ARHCs) for urban migrants/poor under the Pradhan Mantri Awas Yojana - Urban;**
- (b) the total number of such complexes that have been developed and are in the process of development;**
- (c) the number of beneficiaries under the said sub-scheme; and**
- (d) the details of ARHCs developed and number of beneficiaries in the State of Andhra Pradesh and the details of operational guidelines of the scheme?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) to (d): A statement is laid on the Table of the Sabha.**

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 232 FOR 17.03.2022 REGARDING 'AFFORDABLE RENTAL HOUSING COMPLEXES FOR URBAN MIGRANTS'**

**(a) to (d):** Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/ poor near their workplace.

**This scheme is being implemented through two models as under:**

- i. Model-1: Utilizing existing Government funded vacant houses to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies**
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.**

**The operational guidelines of ARHC scheme are available at (<http://arhc.mohua.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf>)**

**Under Affordable Rental Housing Complexes (ARHCs) scheme, the required investment is being made by the Concessionaires and Public/Private Entities for development of ARHCs for urban migrants/poor. However, MoHUA provides an additional grant in the form of Technology Innovation Grant (TIG) for projects using innovative & alternate technologies for speedier, sustainable, resource efficient and disaster resilient construction. So far, an amount of ₹175 Crore has been sanctioned by the Ministry as TIG for development of ARHCs for urban migrants/poor under the Pradhan Mantri Awas Yojana – Urban.**

**Under Model-1 of the Scheme, 5,478 ARHC units have been developed so far and process for development of 7,483 units as ARHCs is at various stages. No existing government funded vacant houses are available to be converted into ARHC projects in the state of Andhra Pradesh under this Model. Under Model-2, proposals for development of 1,37,119 new ARHCs have been received including 5,460 units in the state of Andhra Pradesh. Out of the total proposals received, 78,885 units have been sanctioned.**